NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 131/(MAH)/2017 MA No.140/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Prachaar 4 Communications Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

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COMMON ORDER

M.A.No.138/2017 in C.S.P.No. 129/230-232/NCLT/MB/MAH/2017 M.A.No.139/2017 in C.S.P.No. 130/230-232/NCLT/MB/MAH/2017 M.A.No.140/2017 in C.S.P.No. 131/230-232/NCLT/MB/MAH/2017 M.A.No.141/2017 in C.S.P.No. 132/230-232/NCLT/MB/MAH/2017 M.A.No.142/2017 in C.S.P.No. 133/230-232/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- It has been informed that some of the connected Scheme Petitions are in Court Room No.1. However, adjourned to 5th July,2017.
- The Registry is directed to consolidate all these Petitions together and place it before the Bench having the jurisdiction on the basis of Paid up Capital.
- The matter is adjourned to 5th July,2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03..05.2017